

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00755/2015

Friday, this the 28th day of June, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

K.Regunath K
S/o.Late Kesavan Nair, GDSMD
Neechipuzhoor P.O
Kottayam Postal Division
having permanent residence at
Pamachandramandiram
Nechipuzhoor P.O, Kottayam

..... **Applicant**

(By Advocate Mr.V.Sajith Kumar)

V e r s u s

1. Union of India represented by the Secretary to Government
Department of Posts, Ministry of Communications
Government of India, New Delhi – 110 011
2. The Chief Postmaster General
Kerala Circle, Trivandrum – 695 033
3. The Sr.Superintendent of Post Offices
Kottayam Postal Division
Kottayam – 686 501

..... **Respondents**

(By Advocate – Mr.Thomas Mathew Nellimoottil)

This Original Application having been heard on 28.6.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Applicant is working as GDS MD. Mr.V.Sajith Kumar, learned counsel for the applicant pointed out that he is currently working as Postman on

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officiating basis. He submits that as per the Recruitment Rules in force, applicant is eligible for appointment as MTS on regular basis.

2. We feel that the Original Application can be disposed of with a direction to the respondents to consider the case of the applicant for regular appointment as MTS as per the current Recruitment Rules, if he is otherwise eligible. Ordered accordingly. Mr.V.Sajith Kumar added that officiating capacity has been accorded to the applicant on the basis of his seniority. We further direct that this may not be disturbed.

3. The Original Application is disposed of as above. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - A true copy of the recruitment rules of MTS dated 12th December 2010 notified by the 1st respondent with amendment of the year 2011 and 2012

Annexure A2 - A true copy of the recruitment rules of MTS dated 14th May 2015 notified by the 1st respondent

Annexure A3 - A true copy of the Notification No.Rectt/13-2/2015 dated 19.8.2015 issued by the office3 of the 2nd respondent

Annexure A4 - A true copy of the relevant pages of seniority list of GDS as on 1.1.2009 of the Kottayam Postal Division

Annexure A5 - A true copy of the letter No.B2/Rectt/MTS/SQ/2015-16 dated 22.9.2015 issued by the 3rd respondent

Annexure R1 - True copy of the DSC minutes dated 10.9.2014

Annexure R2 - True copy of the Department of Posts (Multi Tasking Staff), Recruitment Rules, 2015.

Annexure R3 - True copy of judgment dated 22.8.2016 in OP(CAT) No.23/2015.

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